



## **HARYANA VIDYUT PRASARAN NIGAM LIMITED**

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To,

Director/Power Regulation  
BBMB, Chandigarh

Memo. No. Ch- 5 /ISMC-17/Vol-II

Dated: 26.08.2022

**Subject: Draft Central Regulatory Commission (India Electricity Grid Code) Regulation-2022.**

This is with reference to your office letter memo no. 2052-56/PCT-127 dated 08.08.2022 vide which your office has supplied the comments on the Draft Central Regulatory Commission (India Electricity Grid Code) Regulation-2022 conveyed vide CERC notice no. L-1/265/2022/CERC dated 07.06.2022 and requested to provide comments on the proposed changes in regard to provision of BBMB in draft IEGC 2022.

In this regard, the comments of SLDC 'OP' wing are as under:

*"The generating stations of BBMB are already being scheduled in coordination with NRLDC by BBMB. As per the new draft regulation, the scheduling and dispatch instructions of NRLDC will be in line with the Northern Regional Grid requirement, whereas it is pertinent to mention here that the power schedules and despatch must only be as per requirement of partner states viz. States of Punjab, Haryana, Himachal Pradesh and UT Chandigarh.*

*Haryana also recognise the other important hydraulic constraints pointed out by BBMB. The agricultural/irrigation requirement is also being taken care by BBMB. No scheduling issue has been faced by Haryana State until now from the beginning of the BBMB project, neither any change in scheduling is a requirement from Haryana.*

*Therefore, in the interest of the Haryana State, the scheduling and despatch of generating stations of BBMB shall be done by BBMB only as per practice in vogue and the same may be amended in IEGC-2022 regulations."*

Further, the comments of CE/HPPC are as under:

*"HPPC is of the view that existing provisions in IEGC 2010 may be considered in the draft regulations of IEGC 2022".*

This issues with the approval of Director/Technical please.

Chief Engineer/SO & Commercial,  
HVPNL Panchkula.

CC:

1. CE/HPPC, Panchkula w.r.t. his office email dated 25.08.2022.
2. SE/SLDC'OP' HVPNL Panchkula w.r.t. his office memo no. Ch-84/PC-56/Vol-XV/SLDC/OP dated 18.08.2022.
3. SPS to Director/Technical, HVPNL, Panchkula.